

MINUTES OF THE MEETING NO. 09 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 24.12.2019 at 3:00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 09 (2019-20) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 24.12.2019 at 3:00 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- (ii) Shri Yogesh Kumar, JSO, DoAH&D

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Nitish Suri, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO
- (iv) Shri Ram Paul Singh, FTDO

3. Altogether 58 applications (including 28 deferred cases) were considered by the EFC, out of which 30 cases were approved, including 14 cases were approved on post facto basis and remaining 28 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	M/s 5P Hortiplex, Tamil Nadu	50032/AM20	Seeds -santalum album(sandalwood tree)	11-05-19	Deferred due to want of comments / NOC from DoAC&FW, MoEF&CC (SU Div) and NBA.
2.	Seedworks International Private Limited	50141/AM20/EC	Paddy seeds	05.10.19	Deferred due to want of comments / NOC from DoAC&FW.
3.	Seedworks International Private Limited	50142/AM20/EC	Paddy seeds	05.10.19	Deferred due to want of comments / NOC from DoAC&FW.
4.	Bayer Bioscience Private Limited	50145/AM20/EC	Rice Paddy seeds	09.10.19	Deferred due to want of comments / NOC from DoAC&FW.
5.	Bayer Bioscience Private Limited	50146/AM20/EC	Rice Paddy seeds	09.10.19	Deferred due to want of comments / NOC from DoAC&FW.
6.	Bayer Bioscience Private Limited	50149/AM20/EC	Rice Paddy seeds	10.10.19	Deferred due to want of comments / NOC from DoAC&FW.
7.	East west seeds India Pvt Ltd	50154/AM20/EC	Onion seeds	15.10.19	Deferred due to want of information from the firm.
8.	Shri Jay Mahakaleshwar Traders	50187/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	24.11.2019	Based on the comments received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 02.12.2019 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.

9.	Siddhi Vinayak Trading Company	50189/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	25.11.2019	Based on the comments received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 02.12.2019 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
10.	Savanath Seeds Private Limited	50190/AM20	Hybrid Rice Seed	25.11.2019	Deferred due to want of information from the firm.
✓ 11.	Rajaram Ajit Kumar	50194/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	27.11.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 1,00,000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
12.	PHI Seeds Private Limited	50195/AM20	Hybrid Rice Seed	27.11.2019	Deferred due to want of information from the firm.
13.	PHI Seeds Private Limited	50196/AM20	Hybrid Rice Seed	27.11.2019	Deferred due to want of information from the firm.
14.	Bayer Bioscience Pvt Ltd	50197/AM20	Hybrid Rice Seed	27.11.2019	Deferred due to want of comments / NOC from DoAC&FW.
15.	Bayer Bioscience Private Limited	50198/AM20	Hybrid Rice Seed	27.11.2019	Deferred due to want of comments / NOC from DoAC&FW.
✓ 16.	Ayush Traders	50200/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	28.11.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 2500 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal
✓ 17.	Siddhi Vinayak Trading Co.	50202/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	03.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 5000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal
✓ 18.	Shiv Ambey	50203/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	03.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 12000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal
✓ 19.	Shiv Ambey	50205/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	04.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 5000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
20.	Nath Bio-Genes(India) Ltd	50206/AM20	Hybrid Rice Seed	07.12.2019	Deferred due to want of clarification from DoAC&FW.
21.	Shri Vishnu Trading	50207/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	07.12.2019	Deferred due to want of comments / NOC from DoAC&FW.
✓ 22.	Vasundhara	50208/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	08.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 30000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
✓ 23.	Chandan Kumar	50209/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	11.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 3000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
24.	Chandan Kumar	50210/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	11.12.2019	Deferred due to want of comments / NOC from DoAC&FW.

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25.	Ayush Traders	50212/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	12.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 3000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
26.	Malav Seeds	50214/AM20	Onion seeds	14.12.2019	Deferred due to want of information from the firm.
27.	Karan Enterprises	50215/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	16.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 6000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
28.	Upendra Rai	50216/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	17.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 5000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
29.	Nikhil Traders	50217/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	17.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 16000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
30.	Ma Laxmi Traders	50218/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	17.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 10000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal
31.	Deepak Gupta	50219/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	21.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 5000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal
32.	Carevision Industries Pvt Ltd	50221/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	22.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 10000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal
33.	Gopal Das Pawan Kumar	50222/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	22.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 10000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal
34.	Aradhana Trading Co	50224/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	23.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 24.12.2019 for export of 10000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal

Department of Animal Husbandry and Dairying

35.	M/s Gaurav Patel, Bihar	50113/AM20	Rice/paddy husk for Boiler Use	06-09-19	Deferred due to want of comments / NOC from DoAH&D
36.	M/s Biswanath Sil, West Bengal	50125/AM20	Wheat Bran	19.09.2019	Deferred due to want of comments / NOC from DoAH&D
37.	JP Flour Mills Pvt Ltd	50192/AM20	Wheat Bran	25.11.2019	Deferred due to want of comments / NOC from DoAH&D

Ministry of Environment Forest and Climate Change

SU Division

38.	Chief Conservator of Forests(T.),Thane(of fline Application)	01/91/110/3/AM20	RED SANDERS WOOD IN LOG FORM (sourced from confiscated quota of Govt. of Maharashtra)		Based on the comments received from M/o EF&CC (SU Div&WL Div) vide OM No. 5-6/2019/SU & 3-1/2019/WL dated 09.12.2019 & 26.11.2019 respectively export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
39.	M/s ANDHRA FOGAKU PVT LTD, HYDERABAD, TELANGANA	50093/AM20/	RED SANDER WOOD IN FURNITURE SIZES AND BEADS RED SANDER WOOD IN FURNITURE SIZES AND BEADS	19.08.19	Based on the comments received from M/o EF&CC (SU Div&WL Div) vide OM No. 5-7/2019/SU & 3-1/2019/WL dated 18.12.2019 & 10.12.2019 respectively export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
40.	M/s B.Subbarayudu Achari, Andhra Pradesh	50128/AM20	Red Sanders Logs - Pattaland	22.09.19	Based on the comments received from M/o EF&CC (SU Div&WL Div) vide OM No. 5-9/2019-su & 3-1/2019/WL dated 06.12.2019 & 26.11.2019 respectively export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
41.	K Viswanatha Reddy	50117/AM20	Redsander wood - logs - pattaland	11.09.19	Based on the comments received from M/o EF&CC (SU Div&WL Div) vide OM No. 5-9/2019-SU & 3-1/2019/WL dated 06.12.2019 & 26.11.2019 respectively export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
42.	M/s MMTC Limited, Kolkata	50002/AM20	Red sandalwood - Log form	24.09.19	Based on the comments received from M/o EF&CC (SU Div&WL Div) vide OM No. 5-7/2019-SU& 3-1/2019/WL dated 09.12.2019 & 26.11.2019 respectively export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
43.	M/s MMTC Limited, Chennai	50006/AM20	Red sander wood - Log form	24.09.19	Based on the comments received from M/o EF&CC (SU Div&WL Div) vide OM No. 5-7/2019-SU& 3-1/2019/WL dated 18.12.2019 & 10.12.2019 respectively export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on

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					EX-Post facto basis
44.	M/s MMTC Limited, Chennai	50121/AM20	Red sander wood - Log form	18.09.19	Deferred due to want of comments / NOC from MoEF&CC (SU Div.)
45.	MMTC Limited	50155/AM20	Red sanders wood in log form	17.10.19	Based on the comments received from M/o EF&CC (SU Div&WL Div) vide OM No. 5-7/2019-SU& 3-1/2019/WL dated 18.12.2019 & 10.12.2019 respectively export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
46.	MMTC Limited	50157/AM20	Red sanders wood in log form	26.10.19	Based on the comments received from M/o EF&CC (SU Div&WL Div) vide OM No. 5-7/2019-SU& 3-1/2019/WL dated 18.12.2019 & 10.12.2019 respectively export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
47.	MMTC Limited	50204/AM20	Red sanders wood in log form	04.12.2019	Deferred due to want of comments / NOC from M/o EF&CC (SU Div.)

Ozone Cell

48.	M/s GUJARAT FLUORO CHEMICALS LTD, Gujarat	50133/AM20	Asahiklin AK-225 (HCFC- 225CA/CB)	25.09.19	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. 11/18/2018-OC dated 04.12.2019 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
49.	Albany Molecular Research Hyderabad Research Centre	50161/AM20	Bromo fluoro Methane	29.10.2019	Based on the comments received from M/o EF&CC (ozone cell vide OM No.11/14/2017-oc dated 13.12.2019 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
50.	Navin Fluorine International Ltd	50183/AM20	Chloro Difluoro Methane	15.11.19	Based on the comments received from M/o EF&CC (ozone cell) vide OM No. 11/4/2020-OC dated 13.12.2019 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
51.	Marine Solutions	50188/AM20	Halon-1301	25.11.2019	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
52.	Marine Solutions	50201/AM20	Halon-1301	29.11.2019	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
53.	Pacific Enterprise	50223/AM20	Bromotrifluoro Methane	23.12.2019	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)

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Wildlife Division

54.	M/s Serum Institute of India Pvt Ltd	50178/AM20	Vero Cell Line	11.11.19	Based on the comments received from M/o EF&CC (Wildlife Div) vide OM No. 3-82/2018/WL dated 13.12.2019 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
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Ministry of Mines

55.	Kings Metals & Alloys Madras Limited	50193/AM20	River Sand	26.11.19	Deferred due to want of comments / NOC from M/o Mines
56.	Mata Amritananda Mayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred due to want of comments / NOC from M/o Mines

Ministry of Ayush

57.	M/s Jagdish Commercial Services, Punjab	50029/AM20	NUX Vomica Seeds	16.06.2019	Deferred due to want of comments / NOC from MoEF&CC (WL Division) and NBA.
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Department of Atomic Energy

58.	Sukaso Ceracolors Pvt Ltd	50220/AM20	Ziromet/5 Micron/325 Mesh Powder	21.12.2019	Deferred due to want of comments / NOC from DAE
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Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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